

1	2	3	4
July	772.85	865.55	876.51
August	746.51	831.71	864.13
September	708.84	748.75	797.08
October	915.33	997.67	1043.89
November	1099.11	1221.23	1256.21
December	1238.37	1300.32	1381.11
Total	10049.95	11051.43	11744.94

The estimates of foreign exchange earnings are not available state-wise.

(c) The percentage share of India in the world tourist arrivals during 1998 was 0.38.

(d) Steps taken to boost tourism in the country include improvement of infrastructural facilities for tourism, development of tourist attractions, strengthening of publicity and promotional efforts, human resource development and encouraging private investment, special events like Baudha Mahotasav, Visit India Year, etc.

(e) and (f) The tourism development plans for each State is drawn by the concerned State/Union Territory Governments. The Union Government provide technical and financial assistance on the basis of specific requests received and the resources available.

#### Disinvestment Plan of Air-India

503. SHRI BALASAHEB VIKHE PATIL :  
PROF. AJIT KUMAR MEHTA :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Foreign airlines unwilling to buy Government stake in Air-India" appearing in the 'Business Standards' of January 1, 1999;

(b) if so, the details thereof; and

(c) the reaction of the Government in regard thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) and (c) The Disinvestment Commission has made recommendations regarding disinvestment/restructuring of Air India and these recommendations are under consideration of the Government. The financial and organizational restructuring of Air India will make it more competitive. It is also proposed to allow the employees of Air India to purchase shares under the Employees Share Ownership Plan.

[Translation]

#### Child Labour

504. SHRI JAGAT VIR SINGH DRONA : Will the Minister of LABOUR be pleased to state:

(a) whether under special directions of the Hon'ble Supreme Court, child labour eradication campaign is to be launched every year in Kanpur (U.P.) but during the year 1998 the campaign could not be launched;

(b) if so, the reasons therefor;

(c) whether under the campaign, if any case of child labour is detected, Rs. 20 thousand per child labour would be recovered from the employer; and

(d) if so, the recovery made so far in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

#### **Launching of Private Satellites**

505. SHRI NARESH PUGLIA :  
DR. SHAKEEL AHMAD :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have recently granted permission to private sector companies for launching of satellite on the Indian orbital slot;

(b) if so, the details in this regard;

(c) the terms and conditions of the policy of the Government for granting permission to such private companies; and

(d) the number of requests to grant permission for launching private satellites pending till date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) No, Sir.

(b) Does not arise.

(c) At present, these do not exist.

(d) Does not arise.

#### **Control Over Broadcast Network**

506. SHRI ARVIND KAMBLE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the foreign channels have established control over broadcast network of the country to a large

extent and the standard of Doordarshan has been found very low;

(b) whether the Government have made any study in this regard;

(c) if so, the details thereof; and

(d) the steps taken by the Government to set the things right?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) No, Sir.

(b) and (c) No, Sir.

(d) Doordarshan constantly reviews its programming policy for providing quality programmes and also to ensure higher viewership.

#### **Rescheduling/Cancellation of Goods Trains**

507. SHRI CHAMAN LAL GUPTA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to reschedule or cancel the goods trains throughout the country;

(b) if so, the details thereof;

(c) whether these changes will affect the transportation of Essential Commodities including the foodgrains especially to the State of Jammu and Kashmir; and

(d) if so, the steps taken/proposed to be taken by the Government to overcome the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) to (d) Do not arise.